

COURT NO. 27

THE HONOURABLE SRI JUSTICE SUDDALA CHALAPATHI RAO

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FINAL HEARING (HOME)</u>					
1	WP/14470/2010 COMPA/1138/2016 COMPA/1464/2016 WP/36961/2016	Pasari Feroz Khan Vs The Government of Andhra pradesh,rep.by its Secretary	T BALA MOHAN REDDY VEDULA CHITRALEKHA	GP FOR HOME MR J SRINADHA REDDY COUNSEL FOR OL (R2) GP FOR REVENUE (R3) P PANDURANGA RAO (R1)	HYDERABAD (HCJ NOTE)
2	COMPA/1138/2016	M/S. LEAFIN INDIA LTD., (IN LIQN.) Vs SRI PASARI FEROZ KHAN,	MR J SRINADHA REDDY COUNSEL FOR OL	T BALA MOHAN REDDY VEDULA CHITRALEKHA (R9) VEDULA CHITRALEKHA (R21) S GANESH (R11) VEDULA CHITRALEKHA (R10) S GANESH (R7) S GANESH (R16) VEDULA CHITRALEKHA (R3) VEDULA CHITRALEKHA (R15) VEDULA CHITRALEKHA (R24) S GANESH (R18) S GANESH (R4) VEDULA CHITRALEKHA (R25) VEDULA CHITRALEKHA (R8) S GANESH (R19) S GANESH (R5) VEDULA CHITRALEKHA (R20) S GANESH (R17) S GANESH (R6)	HYDERABAD Memo proof of service filed vide USR 5707/2016 RR 1 and 2 Apps. by Bala Mohan Reddy RR 3,8,9,10,15,20, 21,24,25 Apps. by Vedula Chitralekha RR 4,5,6,7,11,16,1 7,18,19 Apps. by S.Ganesh RR 12,13,14,26,27 ,36 Notice served RR 22,23 Addressee Left RR 28,29 Apps. by Vadendra Joshi RR 30,31,32, Not claimed RR 33,34 Not yet returned R35 Insufficient Address
3	COMPA/1464/2016	M/S. LEAFIN INDIA LTD., (IN LIQN.) Vs SRI BALAJI BALASUBRAMANIAN MAHADEVAN,	MR J SRINADHA REDDY COUNSEL FOR OL	KOWTURU PAVAN KUMAR	HYDERABAD CP No.126/2012 HCJ NOTE
4	WP/36961/2016 IA 1/2016(WPMP 45541/2016)(Directi on Petition)	VALLURU SUBRAMANYA RAMAPRASAD Vs THE STATE OF TELANGANA	P GANGA RAMI REDDY	GP FOR REVENUE	HYDERABAD
<u>FOR ORDERS(SPECIALY IDENTIFIED CASES)</u>					
5	WP/762/2016 IA 1/2016(WPMP 939/2016)(Direction Petition) IA 2/2026(L R Petition) WP/26484/2016 WP/30016/2016	Gummula Subhash Vs State of Telangana, represented by its Principal Secretary	K VENUMADHAV	GP FOR MCPL ADMN URBAN DEV T V KALYAN SINGH (R21)	NIZAMABAD
6	WP/26484/2016 IA 1/2016(WPMP 32757/2016)(Directi on Petition)	GUMMALA SUBHASH Vs THE STATE OF TELANGANA,	MOHD FASIHUDDIN	GP FOR REVENUE (R244) T V KALYAN SINGH (R243) V SATYAM REDDY (R242)	NIZAMABAD
7	WP/30016/2016 IA 1/2016(WPMP 37137/2016)(Suspe	GULAM SHAREEFUDDIN(DIED AS PER LR PP2 TO 8) Vs	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV K VENUMADHAV (R121)	NIZAMABAD

nsion Petition)
IA 2/2016(WPMP
47747/2016)(Extensi
on Petition)

PRL SECY, MUNICIPAL ADMN
DEPT, HYDERABAD AND 2
OTHERS

V SATYAM REDDY (R2)
S RAM SHARMA (R3)

SPECIALLY IDENTIFIED CASES

8	WP/540/2012 IA 1/2012(WPMP 678/2012)(Direction Petition)	G.Deepak Reddy Vs The Government of Andhra Pradesh	M V SURESH	GP FOR MUNICIPAL ADMN URBAN DEV K SRINIVASA MURTHY (R12) R RADHA KRISHNA REDDY(SC FOR GHMC) (R11) C V NARASIMHAM (R10) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R6)	HYDERABAD
9	WP/2283/2012 IA 4/2012(WPMP 50154/2012)(Amend ment Petition)	DYAWAR PRAKASH , PRAKASH REDDY,ADILABAD DISTRICT Vs COMMISSIONER,BHAINSA MUNUCIPALITY, ADILABAD AND 2 OTHERS	SURESH SHIV SAGAR	GP FOR MUNICIPAL ADMN URBAN DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R51) GP FOR REVENUE (R50)	HYDERABAD
10	WP/6440/2012	S. Ankith Reddy Vs The State of Andhra Pradesh	P VENUGOPAL	GP FOR MUNICIPAL ADMN URBAN DEV Y PADMAVATHI (R30) D NARSIMULU (R31) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2) SHAFATH AHMED KHAN (R32)	HYDERABAD
11	WP/6448/2012 IA 1/2012(WPMP 8190/2012)(Direction Petition)	SECY., MARKAZ SADAN OWNERS AND TENANTS WELFARE SOCIETY Vs COMMR. AND SPL. OFFICER, GHMC, HYD. AND 3 ORS.	M A MUJEEB	D NARSIMULU K SIDDHARTH RAO (R2)	HYDERABAD
12	WP/36464/2012 IA 1/2012(WPMP 46311/2012)(Directio n Petition)	LANCO INDUSTRIES LTD., CHENNAI Vs PRL. SECY., M.A. AND U.D. DEPT., HYD AND ANR	CH PUSHYAM KIRAN	GP FOR MUNICIPAL ADMN URBAN DEV T SUDHAKAR REDDY(SC FOR HMWSSB) (R8)	HYDERABAD
13	WP/38559/2013 IA 1/2013(WPMP 47927/2013)(Directio n Petition)	Y Padmayathi Vs Government of Andhra Pradesh, Represented by Secretary,	CH SIDDHARTHA SARMA	GP FOR MUNICIPAL ADMN URBAN DEV N NAVEEN KUMAR (R14)	RANGA REDDY
14	WP/22783/2015 IA 1/2015(WPMP 29450/2015)(Directio n Petition) IA 2/2015(WPMP 29924/2015)(Permis sion Petition) IA 1/2018(Fix an Early Date)	M. Vanimala, Vs The Greater Hyderabad Municipal Corporation,	S N CHIDAMBARA SASTRY	SAMPATH PRABHAKAR REDDY(SC FORGHMC)	HYDERABAD
15	WP/31530/2016 IA 1/2016(WPMP 38999/2016)(Directio n Petition)	Ch Gopinath Vs State of Telangana Rep by Principal Secretary,	PILLADA SATYANARAYAN	GP FOR MCPL ADMN URBAN DEV G RAVI MOHAN (R2) SRINIVAS RAO PACHWA (SC FOR GHMC) (R2)	RANGA REDDY
16	WP/31584/2016 IA 1/2016(WPMP 39067/2016)(Directio n Petition)	Smt. K. Prasuna Rao, Vs The State of Telangana,	MUMMANENI SRINIVASA RAO	GP FOR MCPL ADMN URBAN DEV CHATLA MADHU(SC FORGHMC CRL25 30) (R44)	RANGA REDDY
17	WP/32148/2016 IA 1/2016(WPMP 39769/2016)(Directio n Petition)	KISHORE JAWALKAR, R.R. DIST AND ANOTHER Vs COMMISSIONER, GHMC., HYD AND ANO	THAKUR SINGH	K RAVI MAHENDER (SC FOR GHMC)	RANGA REDDY
18	WP/32490/2016	K. RAMA KRISHNA RAO Vs PRL. SECY., M.A. AND U.D. DEPT. AND 2 ORS.	MAHATHI MEDABALIMI	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	NIZAMABAD

19	WP/32540/2016 IA 1/2016(WPMP 40257/2016)(Directio n Petition)	A. KONDAIAH, HYD Vs PRL SECY, MAUD DEPT., HYD AND 3 OT	J S RAJU	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
20	WP/32555/2016 IA 1/2016(WPMP 40280/2016)(Directio n Petition)	Md. Shoukath, Vs The State of Telangana, Rep. by its Principal Secretary,	VENKATESHWAR VARANASI	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R5) CHINTHALAPHANI AVANI REDDY (R18)	KARIMNAGAR
21	WP/33285/2016 IA 1/2016(WPMP 41126/2016)(Directio n Petition) IA 2/2016(WPMP 41127/2016)(Directio n Petition)	Ch. Anuradha , B. Vani, Vs The State of Telangana,	K BHASKER	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY(SC FOR GHMC 1 2 3 4) (R7) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2)	RANGA REDDY
22	WP/33871/2016	Smt. Vijaya S. Naik Vs State of Telangana	KISHORE RAI	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2)	HYDERABAD
23	WP/33883/2016 IA 1/2016(WPMP 41810/2016)(Directio n Petition)	Mohammed Abdul Rasheed Siddiqui Vs State of Telangana, rep. by its Principal Secretary,	MOHD MOIN AHMED QUADRI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R10) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	RANGA REDDY
24	WP/33921/2016	K.S.L.P.ANJALI Vs PRL.SECRETARY (MA AND UD) AND 5 OTHERS		GP FOR MCPL ADMN URBAN DEV MOHD NYAMATHULLA (R181) K SIDDHARTH RAO (R3) SUBHANI S M (R180)	RANGA REDDY
25	WP/13921/2017 IA 1/2017(WPMP 17285/2017)(Susten sion Petition) IA 1/2026(Implead Petition)	Doodam Roja Rani Vs The State of Telangana,	POLISETTY RADHA KRISHNA	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	KARIMNAGAR

ADMISSION

26	WP/10634/2015 IA 1/2015(WPMP 14053/2015)(Directio n Petition) IA 2/2015(WPMP 41880/2015)(Implea d Petition) IA 1/2016(WPMP 17835/2016)(Restor ation Petition)	Bitla Sujatha, W/o. Stinivas, Vs State of Telangana, Represented by its Principal Secretary	NIKITA GOENKA	T SURYA SATISH (R6) T SURYA SATISH GP FOR GENERAL ADMINISTRATION (R8) N PRAVEEN KUMAR (R7)	KARIMNAGAR
27	WP/33724/2016 IA 1/2016(WPMP 41620/2016)(Stay Petition)	S. Balraj, Vs State of Telangana,	SHANKAR AMSHALA	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3) GP FOR REVENUE (R98) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R5) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R4) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	HYDERABAD

28	WP/33946/2024 IA 1/2024(Direction Petition) IA 2/2024(Permission Petition) WP/10267/2013 WP/32659/2024	G.V.Sriramchandra Reddy @ Ramchandra Reddy Vs The State of T.S.	B MOHAN	GP FOR MCPL ADMN URBAN DEV BOMMINENI VIVEKANANDA (R13) ADDL ADVOCATE GENERAL (R4) BOMMINENI VIVEKANANDA (R7) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2) BOMMINENI VIVEKANANDA (R5) BOMMINENI VIVEKANANDA (R8) BOMMINENI VIVEKANANDA (R10)	HYDERABAD
29	WP/10267/2013 IA 1/2013(WPMP 12744/2013)(Stay Petition) IA 1/2024(Permission Petition)	G.V. SREERAMACHANDRA REDDY AND 2 ORS. Vs COMMR., GHMC, HYD. AND ANO.	B MOHAN	ADDL ADVOCATE GENERAL	RANGA REDDY
30	WP/32659/2024 IA 1/2024(Direction Petition) IA 2/2024(Permission Petition)	G.V.SRIRAMCHANDRA REDDY @ RAMCHANDRA REDDY Vs THE STATE OF TELANGANA	B MOHAN	GP FOR MCPL ADMN URBAN DEV BOMMINENI VIVEKANANDA (R13) ADDL ADVOCATE GENERAL (R4) BOMMINENI VIVEKANANDA (R7) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2) BOMMINENI VIVEKANANDA (R5)	HYDERABAD
INTERLOCUTORY					
31	WP/474/2012 IA 1/2012(WPMP 599/2012)(Stay Petition)	EMMADI THIRUPATHAIAH, KARIMNAGAR DT. Vs COMMR.,MUN.COUNCIL, JAMMIKUNTA AND 2 OT	V SRIKANTHA RAO	M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) V M M CHARY (R15)	KARIMNAGAR
32	WP/932/2012 IA 2/2012(WVMP 1452/2012)(Vacate Stay Petition) IA 3/2012(WVMP 3355/2012)(Vacate Stay Petition) IA 6/2012(WPMP 5212/2012)(Vacation Motion Letter)	D. Sarojini Devi Vs Greater Hyderabad Municipal Corporation,	SREENIVASA RAO VELIVELA	R RADHA KRISHNA REDDY(SC FOR GHMC) DAMODAR MUNDRA (R19) DAMODAR MUNDRA DR Y PADMAVATHI(SC FOR GHMC)	HYDERABAD
33	WP/31781/2016 IA 1/2016(WPMP 39303/2016)(Stay Petition)	M/S. DUWALIA PLASTICS Vs PRL. SECY., REV. DEPT. AND 5 ORS.	K ANAND KUMAR	GP FOR REVENUE (R26) CHATLA MADHU(SC FORGHMC CRL25 30) (R6)	RANGA REDDY
FINAL HEARING					
34	WP/13305/2010	Shantha Bai Vs The District Collector, Hyderabad District,	MOHAMMAD ADNAN	GP FOR REVENUE K PALLAVI (R17) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD
PART-HEARD					
35	AS/2551/2000 AS/2515/2000	A. Kishen Rao (Died as per LRs 2 to 6) Vs A. Keshava Rao	A PRABHAKAR RAO MANDHATA SLK SRUTHA KEERTHI		WARANGAL MEMO FILED VIDE USR NO.104171/20 23. PROOF OF SERVICE FILED VIDE USR NO.113495/20 23. PROOF OF

					SERVICE FILED VIDE USR NO.114620/20 23
36	AS/2515/2000 IA 1/2013(ASMP 2577/2013)(Condon e Delay Petition) IA 2/2013(ASMP 2578/2013)(L R Petition) IA 3/2013(ASMP 2579/2013)(Set Aside Abatement)	A. KESHAVA RAO (DIED) PER LRS A- 2 TO 4 Vs A. KISHNA RAO	Y ASHOK RAJ	A PRABHAKAR RAO MANDHATA SLK SRUTHA KEERTHI (R5)	WARANGAL MANDHATA SLK SRUTHA KEERTHI for Proposed Respondent No 23 vide USR No 88896 of 2022
37	CCCA/17/2002 IA 1/2026(Implead Petition)	Sri Azam Ali Khan Vs Smt.Dowlat Khatoon (died) per LRs RR- 20 to 25	CH JANARDHAN REDDY	MOHD ASIFUDDIN (R12) MOHD ASIFUDDIN (R9) MOHD ASIFUDDIN A NAJEEB KHAN (R23) MOHD ASIFUDDIN (R14) MOHD ASIFUDDIN (R15) Y MAHA LAKSHMI (R118) MOHD ASIFUDDIN (R8) ABDUL WAHED KHAN (R25) MOHD ASIFUDDIN (R10) MOHD ASIFUDDIN (R16) N SREEDHAR REDDY (R121) MOHD ASIFUDDIN (R13) A NAJEEB KHAN (R120) ABDUL WAHED KHAN (R24) MOHD ASIFUDDIN (R11)	HYDERABAD R-1: APP BY M/S. RAGHUVEER REDDY. RR- 6: SERVED. RR: 5, 7 & 8: APP BY M/S. N. SREEDHAR REDDY. R-4: DISMISSED FOR DEFAULT C.O.DT./26.4.2 011. RR-9 TO 16: MINORS REP. BY R-7. RR-20 TO 23 APP BY M/S K RAGHUVEER REDDY ADV. RR-17 TO 19 APP BY M/S A NAJEEB KHAN ADV. MEMO FILED VIDE USR NO.122226/20 24. RR-3,5 & 7 LRS PETITION NOT FILED TILL DATE RR-24 & 25 APP BY M/S ABDUL WAHED KHAN ADV. MEMO FILED VIDE USR NO.152294 OF 2025 COUNTER AFFIDAVITS FILED VIDE USR NOS.4623 AND 4625 OF 2026
38	AS/935/2013	Smt Jitta Sujatha , Sujamma Vs Smt Kota Kavitha	K B RAMANNA DORA	J VENKATESWARA REDDY	NALGONDA SR-APP BY J VENKATESW ARA REDDY (429)
39	AS/473/2016	N.Anji Reddy Vs N.Buchi Reddy	M SURYA PRAKASH	R VINOD REDDY M VISHNU VARDHAN REDDY (R26) M VISHNU VARDHAN REDDY (R24) M VISHNU VARDHAN REDDY (R25) M VISHNU VARDHAN REDDY (R27)	MEDAK 1)MEMO FILED VIDE USR NO.83925+839 26/2022 2)MEMO FILED VIDE USR NOS.86146+86

147/2022
RR
8,12,6,10,9,4,7
AND 11
NOTICE
SERVED.
RR 4, AND 6
TO 12 APP BY
R VINOD
REDDY.
R5 BATTA
DUE.
RR 13 TO 23
NOT
NECESSARY
PATIED VIDE
CT.
R5 DIED PER
LRS OF RR
6,7 AND 8
VIDE MEMO
USR
2534/2016.

FOR ORDERS

40	CCCA/214/2002 CCCA/231/2002 CCCA/244/2002 CCCA/261/2002	SMT.A.V.N.MAHALAXMI Vs Dusanapudi Satyanarayan	M R S SRINIVAS	PUTREVU PRABHAKAR C SUBBA RAO (R3) K. RAJASHEKAR (R2)	HYDERABAD
41	CCCA/231/2002	DUSANAPUDI SATYANARYANA Vs ALAMURI SATYANARAYANA (DIED PER LRS)	PUTREVU PRABHAKAR CH DHANAMJAYA	C SUBBA RAO (R8) M R S SRINIVAS (R2) M R S SRINIVAS (R4) M R S SRINIVAS (R3) K. RAJASHEKAR (R7) M R S SRINIVAS (R6) M R S SRINIVAS (R5)	HYDERABAD MEMO FILED VIDE USR NO 74306/2026
42	CCCA/244/2002	K. SHARADA Vs DOSANAPUDI SATYANARAYANA	C SUBBA RAO	PUTREVU PRABHAKAR	HYDERABAD
43	CCCA/261/2002 IA 3/2003(CMP 49510/2003)(Vacate Stay Petition) IA 4/2003(CMP 49511/2003)(Directio n Petition) IA 1/2005(ASMP 336/2005)(Direction Petition)	D.MAHADEVI Vs D.SATYANARAYANA	K. RAJASHEKAR	PUTREVU PRABHAKAR C SUBBA RAO (R8) G SUDHA	HYDERABAD
44	CCCA/202/2006 IA 1/2017(CCCAMP 158/2017)(Implead Petition) CCCA/97/2006 CCCA/98/2006 CCCA/203/2006	K. Indrasena Reddy Vs R.K. Mittal	MD ALI PASHA C RAMACHANDRA RAJU	N (P) ANJANA DEVI SATYANARAYANA GP FOR APPEALS V S R ANJANEYALU (R4) GP FOR APPEALS (R5) SURYANARAYANA G (R6)	HYDERABAD Counter Affidavit filed on behalf of R- 1, vide USR No.7814/2022, dt.03.02.2022. RR-1 APP BY M/S N P ANJANA DEVI SATYANARAY ANA ADV. RR-2 TO 4 NOTICE SENT RETURNED UNSERVED. RR-5 TO 21 NOT NECESSARY PARTIES VIDE C.T. COUNTER AFFIDAVIT FILED VIDE USR NO.130335/20 24. COUNTER AFFIDAVIT FILED VIDE USR NO.1665/2025.

					MEMO FILED VIDE USR NO.44852/202 5. RESPONDEN T NOS.2 TO 4 IN IA.NOS.1 OF 2016 AND 1 OF 2017 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEME NT PROOF OF SERVICE FILED VIDE USR NO.132168 OF 2025
45	CCCA/97/2006 IA 2/2016(CCCAMP 695/2016)(Implead Petition)	FEROZ KHAN AND 12 ORS, HYDERABAD. Vs R.K. MITTAL AND 9 ORS, HYDERABAD.	MD ALI PASHA C RAMACHANDRA RAJU N (P) ANJANA DEVI SATYANARAYANA	B DANANJAYA GP FOR APPEALS V S R ANJANEYALU (R7) GP FOR APPEALS (R4) SUNIL BABU VAJRAM (R6) SURYANARAYANA G (R3) PUSHPINDER KAUR (R5) M V S SURESH KUMAR (R1)	HYDERABAD Counter Affidavit filed on behalf of Respondent No.1, vide USR No.7820/2022, dt.03.02.2022. RR-1 APBY M/S B DANANJAYA ADV. RR-2 TO 4 RETURNED AS NO SUCH PERSON. RR-5 TO 9 NOT NECESSARY PARTIES. COUNTER AFFIDAVIT FILED VIDE USR NO.130333/20 24. COUNTER AFFIDAVIT FILED VIDE USR NO.1664/2025. MEMO FILED VIDE USR NO.44850/202 5. COUNTER AFFIDAVIT FILED VIDE USR NO.90437/202 5. REPLY AFFIDAVIT FILED VIDE USR NO.93860 OF 2025 PROOF OF SERVICE FILED VIDE USR NO.113517 OF 2025 RESPONDEN T NOS.15 TO 17 IN IA.NO.22 OF 2011 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEME NT RESPONDEN T NOS.38 TO 40 IN IA.NO.1 OF 2016 - NS - RETURNED

					AS NO SUCH PERSON AS PER POSTAL ENDORSEMENT RESPONDENT NOS.2 TO 4 IN IA.NO.1 OF 2025 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEMENT PROOF OF SERVICE FILED VIDE USR NO.132154 OF 2025 PROOF OF SERVICE FILED VIDE USR NO.139205 OF 2025 PROOF OF SERVICE FILED VIDE USR NO.141635 OF 2025 PROOF OF SERVICE FILED VIDE USR NO.151680 OF 2025 COUNTER AFFIDAVIT FILED VIDE USR NO.8751 OF 2026
46	CCCA/98/2006 IA 9/2014(CCCAMP 10081/2014)(Compromise Petition) IA 10/2014(CCCAMP 10085/2014)(Compromise Petition) IA 2/2016(CCCAMP 698/2016)(Implead Petition)	SK. ISMAIL AND 35 ORS, HYDERABAD. Vs R.K. MITTAL AND 6 ORS, HYDERABAD.	MD ALI PASHA C RAMACHANDRA RAJU V S R ANJANEYALU M V S SURESH KUMAR J PRABHAKAR N (P) ANJANA DEVI SATYANARAYANA	B DANANJAYA GP FOR APPEALS SURYANARAYANA G (R4) GP FOR APPEALS (R5) KOWTURU PAVAN KUMAR (R6)	HYDERABAD R1-APP BY B DANANJAYA RR2 TO 4 - BATTU DUE RR5 TO 7 - NOT NECESSARY PARTIES VIDE C.T. PROPOSED RESPONDENT NO.8-APP BY GP FOR APPEALS IN IA 2/2016(CCCAMP 698/2016) PROPOSED RESPONDENT NO.8-APP BY SURYANARAYANA G IN IA 1/2016(CCCAMP 259/2016) IMPLEAD PETITIONS (IA.Nos.29, 30 & 31 of 2011/ CCCAMP.Nos. 605, 610 & 619 of 2014) FILED BY KOWTURU PAVAN KUMAR Counter Affidavit filed on behalf of R-1, vide USR No.7816/2022, dt.04.02.2022. COUNTER AFFIDAVIT FILED VIDE USR

NO.130334/2024.
COUNTER AFFIDAVIT FILED VIDE USR NO.1666/2025.
MEMO FILED VIDE USR NO.44851/2025.
RESPONDENT NOS.38 TO 40 IN IA.NO.1 OF 2016 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEMENT
RESPONDENT NOS.2 TO 4 IN IA.NO.1 OF 2025 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEMENT
PROOF OF SERVICE FILED VIDE USR NO.132159 OF 2025
COUNTER AFFIDAVIT FILED VIDE USR NO.8756 OF 2026

47	CCCA/203/2006 IA 1/2017(CCCAMP 94/2017)(Implead Petition)	K. SATYANARAYANA AND 4 ORS, HYDERABAD. Vs R.K. MITTAL AND 8 ORS, HYDERABAD.	C RAMACHANDRA RAJU	V S R ANJANEYALU GP FOR APPEALS GP FOR APPEALS (R3) MUHAMMAD VEQAR HUSSAIN (R6) B DANANJAYA (R4) SURYANARAYANA G (R2)	HYDERABAD Counter Affidavit filed vide USR No.7817/2022, dt.03.02.2022. RR-1 APP BY M/S ANJANEYALU ADV. RR-2 TO 4 NOTICE SENT RETURNED UNSERVED WITH POSTAL ENDORSMENT AS INSUFFICIENT ADDRESS. RR-5 TO 9 NOT NECESSARY PARTIES VIDE C.T. COUNTER AFFIDAVIT FILED VIDE USR NO.130336/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.1661/2025. MEMO FILED VIDE USR NO.44853/2025. RESPONDENT NOS.7 TO 9 IN IA NO.1 OF 2016 - NS - RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSEMENT
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NT
RESPONDEN
T NOS.8 TO
10 IN IA NO.1
OF 2017 - NS -
RETURNED
AS NO SUCH
PERSON AS
PER POSTAL
ENDORSEME
NT
PROOF OF
SERVICE
FILED VIDE
USR
NO.132163 OF
2025

48	AS/535/2006 IA 1/2008(ASMP 2625/2008)(Miscella neous Petition) IA 1/2022(Condone Delay Petition) IA 2/2022(Set Aside Abatement) IA 3/2022(L R Petition)	Smt. E. Raja Mani Vs B. Satyanarayana	T S K TRILOK RAJ AADESH VARMA	RESU MAHENDER REDDY(SC FOR TSGENCO) W V S RAJESWARI	RANGA REDDY MEMO FOR WITHDRAWAL VIDE USR NO 65807/2025. M/S.R.NAGAR JUNA REDDY APP. FOR PROPOSED APPELLANT NOs.9 TO 14
49	CMA/71/2015	HDFC ERGO GENERAL INSURANCE CO LTD Vs BOLLAM SUMA AND 5 OTHERS	T MAHENDER RAO	AJAY KUMAR MADISETTY	WARANGAL RR 1&4 APP RR 2&3 MINORS REP BY R1 VIDE C.T R5 PARTY REFUSED AS PER POSTAL ENDORSEME NT R6 SERVED

SPECIALLY IDENTIFIED CASES (STAYED MATTERS MORE THAN 10 YEARS)

50	AS/463/2006	K. SRAVAN KUMAR, HANAMKONDA. Vs BHASKARA TEJA CHITS AND FINANCE (P) LTD AND 6 ORS, WARANGAL.	C A R SESHAGIRI RAO		WARANGAL RR1,2,5,7 – DISMISSED FOR DEFAULT VIDE C.O. DATED 13-4- 2017 RR3,4,6 - SERVED MEMO FILED VIDE USR NO 66932/2026 MEMO PROOF OF SERVICE FILED VIDE NO.1090/2016
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ADMISSION.

51	CC/1308/2019 IA 1/2019(Injunction Petition) IA 2/2019(Direction Petition) AS/297/2016	Mukesh Singh, Vs Smt.Draupathi Bai Pitti,	V HARI HARAN	D NARENDAR NAIK D JAGAN MOHAN REDDY (R3) D JAGAN MOHAN REDDY (R2)	RANGA REDDY RR 1 TO 3 NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD. AND BY RPAD. NOT YET RETD.SERVE D.
52	AS/297/2016 IA 2/2016(ASMP 1361/2016)(Vacate Stay Petition)	SMT. DRAUPATATHI BAI PITTI Vs MUKESH SINGH	D NARENDAR NAIK D JAGAN MOHAN REDDY	V HARI HARAN NAGA ANIL KUMAR	RANGA REDDY RR1 TO 3-APP

	IA 1/2021(Additional Affidavit) IA 1/2023(Appointment of Commissioner)				BY V HARI HARAN COUNTER AFFIDAVIT FILED VIDE USR NO.17006/2022 WRITTEN SUBMISSION FILED VIDE USR NO. 4193/2025
53	CC/1798/2022 CCCA/275/2003 CRP/4742/2018 CRP/5245/2018 TRCCCA/57/2007 TRCCCA/61/2007	Guniganti Sree Ramulu Goud Vs smt.Doodala Mangamma Lalitha Goud	D VENKATA PADMAJA	R GOPI MOHAN	HYDERABAD SR notice sent ret'd unserved. (addressee left). memo proof of service filed by the petitioner USR:NO: 105726/2022.
54	CCCA/275/2003	G.SREEDEVI Vs G.MYSAIAH GOURD (SINCE DIED PER LRS)	R ANURAG	A GIRIDHAR RAO GOPALA RAO AMANCHARLA V (R12) R GOPI MOHAN (R3) MOHAMMED SHAKEEL (R13) P V SANJEEVA RAO (R11) GOPALA RAO AMANCHARLA V (R6) M L NEELIMA (R9)	HYDERABAD SR notice sent ret'd unserved. (addressee left). memo proof of service filed by the petitioner USR:NO: 105726/2022.
55	TRCCCA/57/2007	G. SREE RAMULU GOUD R/O CHIKKADPALLY, HYDERABAD Vs G. ANUSUYA AND 4 OTHERS	D VENKATA PADMAJA	A GIRIDHAR RAO R GOPI MOHAN (R2) P V SANJEEVA RAO (R9) GOPALA RAO AMANCHARLA V (R4) MOHAMMED SHAKEEL (R10) GOPALA RAO AMANCHARLA V (R8)	HYDERABAD SR notice sent ret'd unserved. (addressee left). memo proof of service filed by the petitioner USR:NO: 105726/2022.
56	TRCCCA/61/2007 IA 2/2016(TRCCCA/445/2016)(Injunction Petition) IA 1/2017(CCCAMP 66/2017)(Addl. Evidence Petition) IA 12/2018(Direction Petition) IA 14/2018(Modification) IA 1/2019(Stay Petition) IA 3/2021(Direction Petition) IA 1/2023(Direction Petition)	SMT G. ANASUYA AND 3 OTHERS Vs GUNIGANTI SREE RAMILU GOUD AND 14 OTHERS	P SRINIVASA REDDY R GOPI MOHAN GOPALA RAO AMANCHARLA V	D VENKATA PADMAJA J PRABHAKAR (R5) P V SANJEEVA RAO (R4) A V K S PRASAD (R3) M VENKATESWER RAO (R1)	HYDERABAD SR notice sent ret'd unserved. (addressee left). memo proof of service filed by the petitioner USR:NO: 105726/2022.
57	CRP/4742/2018 IA 1/2018(Suspension Petition)	KOYYADA SUJATHA Vs G SREE RAMULU GOUD	GOPALA RAO AMANCHARLA V	D VENKATA PADMAJA	HYDERABAD SR notice sent ret'd unserved. (addressee left). memo proof of service filed by the petitioner USR:NO: 105726/2022.
58	CRP/5245/2018 IA 1/2018(Suspension Petition)	SMT. DOODALA MANGAMMA / LALITHA GOUD Vs G SREERAMULU GOUD	R GOPI MOHAN		HYDERABAD

INTERLOCUTORY

59	AS/2204/2003 IA 4/2022(Receive Docs Petition)	A.Ramaswamy Vs R.Mondaiah,	C RAMESH SAGAR	CHINTHALAPHANI AVANI REDDY	KARIMNAGAR MEMO FILED VIDE USR NO.83443/202 2 RR-1 TO 3 APP WRITTEN SUBMISSION FILED VIDE USR NO 70701/2026
60	AS/692/2008 IA 1/2024(Review Petition) IA 2/2024(Stay Petition)	B. Chenna Krishna Reddy Vs V. Surender Reddy	B A PRAKASH REDDY	MURLI NARAYAN BUNG PARSA ANANTH NAGESWAR RAO	RANGA REDDY CAVEAT FILED BY MURLI NARAYAN BUNG FOR RR1 & 2
61	CCCA/8/2015 IA 1/2020(Direction Petition) IA 2/2020(Direction Petition) CCCA/97/2014	SUJATHA JAISWAL, HYDERABAD AND 4 OTHERS Vs ARCHANA JAISWAL [DIED] AND 35 OTHERS	VENKATESH DESHPANDE ARAVALA SREENIVASA RAO	S BALCHAND KATIKA RAVINDER REDDY (R25) KATIKA RAVINDER REDDY (R30) KATIKA RAVINDER REDDY (R29) KATIKA RAVINDER REDDY (R11) KATIKA RAVINDER REDDY (R35) KATIKA RAVINDER REDDY (R17) M MEHDI HUSSAIN (R4) KATIKA RAVINDER REDDY (R31) KATIKA RAVINDER REDDY (R3) KATIKA RAVINDER REDDY (R2) KATIKA RAVINDER REDDY (R26) KATIKA RAVINDER REDDY (R32) KATIKA RAVINDER REDDY (R14) KATIKA RAVINDER REDDY (R34) KATIKA RAVINDER REDDY (R13) A M QURESHI (R3) KATIKA RAVINDER REDDY (R16) KATIKA RAVINDER REDDY (R24) VL N G K MURTHY (R5) KATIKA RAVINDER REDDY (R12) KATIKA RAVINDER REDDY (R27) KATIKA RAVINDER REDDY (R18) KATIKA RAVINDER REDDY (R36)	HYDERABAD RR-1 4 TO 9 DIED VIDE C.T. RR-2 & 3 APP BY M/S ABDUL MUQEET QURESHI ADV. RR-10 TO 14 16 TO 18 & 24 26 & 27 APP BY M/S M MEHDI HUSSAIN ADV. RR-25 RETURNED UNSERVED VIDE POSTAL ENDORSMEN T NO SUCH PERSON. RR-28 TO 31 APP BY M/S V.L.N.G.K MURTHY ADV. RR-19 TO 23 APP BY M/S S BALCHAND ADV. RR-32 TO 36 APP BY M/S SINDOORA V.N.L ADV. RR-15 DIED PER LRS RR- 37 TO 39 AS PER C.O.DT.01-02- 2023. RR-37 & 38 NOTICE SENT NOT YET RETURNED. R-39 NOTICE SERVED. RR-40 TO 42 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED. MEMO FILED VIDE USR NO.32617/202 5. MEMO FILED VIDE USR NO.32618/202 5. MEMO FILED VIDE USR

62	CCCA/97/2014 IA 1/2014(CCCAMP 400/2014)(Stay Petition) IA 1/2020(Direction Petition) IA 2/2020(Direction Petition)	ANASUYA JAISWAL Vs ARCHANA JAISWAL	S BALCHAND	A M QURESHI KATIKA RAVINDER REDDY (R38) KATIKA RAVINDER REDDY (R25) KATIKA RAVINDER REDDY (R30) KATIKA RAVINDER REDDY (R29) KATIKA RAVINDER REDDY (R11) KATIKA RAVINDER REDDY (R40) KATIKA RAVINDER REDDY (R35) VL N G K MURTHY (R7) KATIKA RAVINDER REDDY (R17) VENKATESH DESHPANDE (R19) VENKATESH DESHPANDE (R23) KATIKA RAVINDER REDDY (R31) KATIKA RAVINDER REDDY (R2) KATIKA RAVINDER REDDY (R3) KATIKA RAVINDER REDDY (R26) KATIKA RAVINDER REDDY (R32) M MEHDI HUSSAIN (R8) KATIKA RAVINDER REDDY (R14) KATIKA RAVINDER REDDY (R34) KATIKA RAVINDER REDDY (R13) KATIKA RAVINDER REDDY (R39) KATIKA RAVINDER REDDY (R41) KATIKA RAVINDER REDDY (R16) KATIKA RAVINDER REDDY (R24) KATIKA RAVINDER REDDY (R12) VENKATESH DESHPANDE (R20) KATIKA RAVINDER REDDY (R27) VENKATESH DESHPANDE (R21) KATIKA RAVINDER REDDY (R42) KATIKA RAVINDER REDDY (R18) KATIKA RAVINDER REDDY (R36) VENKATESH DESHPANDE (R22) ARAVALA SREENIVASA RAO (R10)	HYDERABAD RR-1 4 TO 9 DIED VIDE C.T. RR-10 APP BY M/S M MEHDI HUSSAIN ADV. RR-28 APP BY M/S V.L.N.G.K MURTHY ADV. RR-19 TO 23 APP BY M/S VENKATESH DESHPANDE ADV. RR-32,34 TO 36 APP BY M/S KATIKA RAVINDER REDDY ADV. RR-15 DIED PER LRS RR- 37 TO 39 AS PER C.O.DT.01-02- 2023. MEMO FILED VIDE USR NO.121471/20 24. R-33 DIED PER LRS RR- 40 TO 42 AS PER C.O.DT.31-12- 2024. RR-2,3,11 TO 14 16 TO 18 24 TO 27 29 TO 31 & 38 TO 41 APP BY M/S KATIKA RAVINDER REDDY VIDE USR NO.104991/20 26
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FINAL HEARING

63	AS/2588/1999 IA 1/2026(Implead Petition) IA 2/2026(Receive Docs Petition)	MOHD.AKTHAR Vs SHAIK DAWOOD AND 11 OTHERS	B VENKAT RAMA RAO	P YADAGIRI RAO A BHASKARA CHARY (R1) VEMUGANTI MAHESH KUMAR	RANGA REDDY MEMO FILED VIDE USR NO. 97202/2026
64	AS/179/2011	Jadi Gangamma, Vs Gore Khan,	K VENUMADHAV	AVADESH NARAYAN SANGHI	ADILABAD PAPER BOOK FILED PAPER BOOK FILED VIDE USR NO 62634 OF 2026
65	CMA/1335/2011	THE DEPOT MANAGER, MEDAK DISTRICT AND ANO	U SHANTHI BHUSHAN RAO (SC FOR TGSRTC)	U P RAO	MEDAK

		Vs MR. N. PRABHAKAR, MEDAK DISTRICT AND ANOTHER			R1 APP R2 NOT NECESSARY PARTY VIDE C.T MEMO FILED VIDE USR NO. 90870/2026, DT 30/07/2026
66	AS/682/2012	Government of Andhra Pradesh Vs M/s. Rasa Constructions, Engineer and Contractor,	THE ADVOCATE GENERAL GP FOR APPEALS	V ROHITH	KARIMNAGAR
67	AS/90/2014	V.Surdender Rao Vs P.Prakash Rao,	K S SUNEEL	MANJARI S GANU	RANGA REDDY RR-1 TO 5- APP BY MANJARI S GANU. RR-6,7 & 9- NOTICE SERVED. R-8- UNCLAIMED VIDE POSTAL ENDROSEME NT. MEMO FILED VIDE USR NO.52185/202 4.
68	CMA/936/2015	DURGAM SAMMAIAH Vs MOHD HYDER MIYA , HYMED MIYA AND 4 OTHERS	AJAY KUMAR MADISETTY	GP FOR ARBITRATION	WARANGAL RR 1 TO 3 NOTICE SENT RR 4 AND 5 APP
69	CMA/614/2016	CHIKKULA NARAYANA, GUNTUR DIST Vs SANJISHETTY SRINIVAS, NALGONDA DIST	KOWTURU PAVAN KUMAR	Y ASHOK RAJ	NALGONDA SR APP BY Y. ASHOK RAJ
70	AS/907/2016	T.P. Shesha Chary, Vs Settypally Balaiah , Kummari Balaiah,	SHYAM S AGRAWAL	NOMULA JAGAN REDDY CH SHASHI BHUSHAN (R2) NAGA DURGA SAROJA DHULIPALA (R5)	RANGA REDDY COUNTER AFFIDAVIT FILED VIDE USR NO.79172/202 3 COUNTER AFFIDAVITS FILED VIDE USRS NO 2477 AND 2478 MEMO FILED VIDE USR NO 740/2017 AND 415/2017. COUNTER AFFIDAVIT FILED VIDE USR NO.82616 OF 2025

COURT NO. 27**THE HONOURABLE SRI JUSTICE SUDDALA CHALAPATHI RAO****To be heard on Tuesday the 25th day of August 2026(AFTER COMPLETION OF DAILY LIST OR AT 03:45 PM)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>SPECIALLY IDENTIFIED CASES</u>					
71	CC/2510/2023 IA 1/2023(Leave Petition)	Kasim Shareif died per Lrs Petitioners No. 2 to 7. Vs D.Ronald Rose	MOHAMMAD ADNAN	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES)	HYDERABAD
72	CC/2756/2024	Jangapelli Swamy Vs Sri K.Srinivas Rao	V YADU KRISHNA SAINATH	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) GP FOR REVENUE (R2)	MANCHERIAL